

GOVERNMENT OF INDIA  
MINISTRY OF LAWS & JUSTICE  
(DEPARTMENT OF LEGAL AFFAIRS)

**LOK SABHA**

**UNSTARRED QUESTION NO. 596**

TO BE ANSWERED ON WEDNESDAY, THE 19<sup>TH</sup>, JULY, 2017

**PRIVACY LAWS**

596 SHRI NINONG ERING:

SHRI JYOTIRADITYA M. SCINDIA

Will the Minister of Law & Justice be pleased to state:

- (a) whether the Government is aware that nearly 86 percent of citizens in the country have favoured privacy laws to protect private information as per a recent survey;
- (b) if so, the reaction of the Government in this regard;
- (c) whether the Government proposes to introduce and implement privacy law similar to those prevalent in some of the developed countries; and
- (d) if so, the details in this regard?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND  
INFORMATION TECHNOLOGY  
(SHRI P.P. CHAUDHARY)

- (a) to (d) The information is being collected and will be laid on the Table of the House.